

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 08th day of March, 2019

Misc. Contempt Petition No. 330/00287 of 2018

In

ORIGINAL APPLICATION NO. 871 of 2018

Present:

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A)
HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

Rakesh Kumar Sejwar, S/o Shri Ram Nath R/o Village Ghuriya Tikur, Post Ukhrend, District Firozabad.

.....Applicant.

By Advocate: Shri R.K. Srivastava proxy to Shri Kamal Dev Rai
VERSUS

Bishwajit Kumar Singh, Commissioner, Navodaya Vidyalaya Samiti, NOIDA
.....Respondent

By Advocate : Shri N.P. Singh

ORDER

BY HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Heard Shri R.K. Srivastava proxy counsel for Shri Kamal Dev Rai, learned counsel for the applicant and Shri N.P. Singh, learned counsel for the respondents.

2. Proxy counsel for learned counsel for the applicant states that order of the Tribunal dated 5.10.2018 has been complied with and CCP has been rendered infructuous.

3. Since order of the Tribunal has been complied with, Misc. Contempt Application is dismissed. Notice issued discharged.

(Rakesh Sagar Jain)

Member (J)

Manish/-

(Ajanta Dayalan)

Member (A)